

ITEM NO.804

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.180768/2025 in Civil Appeal No(s). 4704/2024

RAJENDRA PRASAD MISHRA & ORS.

Appellant(s)

VERSUS

BRIJENDRA . & ORS.

Respondent(s)

Date : 08-09-2025 This application was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Parmanand Gaur, AOR (mentioned by)

For Respondent(s) : Mr. Pawanshree Agrawal, AOR

Mr. Himanshu Mehra, AOR

Mr. Jinendra Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.180768/2025:

List on 06.10.2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR